

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Eighty Second Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

EIGHTY-SECOND REPORT

(Second Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-second Report.

2. The Committee met on the 10th April, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 14th April, 1961.

3. The Members whose resolutions had been included in the List of Business for the 14th April, 1961 had been invited to present their views on the resolutions before the Committee. Shri D. A. Katti attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Buddhist converts. | 2 hours. |
| (2) Resolution regarding Documentaries on small scale industries. | 1½ hours. |
| (3) Resolution regarding Nationalisation of sugar factories. | 1½ hours. |
| (4) Resolution regarding Scheduled caste and Scheduled tribe. | 1½ hours. |
| (5) Resolution regarding Funds of missionary societies. | 1½ hours. |
| (6) Resolution regarding Building construction. | 1 hour. |

New DELHI;

April 12, 1961.

HUKAM SINGH,

Chaitra 22, 1883 (Saka).